NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

28. C.P. (IB)/3119(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.11.2023**

Name of the Party: IPH Ispat LLP

Vs

Housing Development and Infrastructure Ltd

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. None present.
2. Post this matter on **24.11.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/